

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal Diary No(s). 29881/2015

PRADEEP KUMAR ARORA AND ANR.

Appellant(s)

VERSUS

IN RE: (HON'BLE HIGH COURT OF JUDICATURE AT
ALLAHABAD) U.P.

Respondent(s)

Date : 18/09/2015 This appeal was mentioned today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE AMITAVA ROY

For Appellant(s)

Mr.R.B.Singhal, Sr.Adv.
Mr.Nikhil Sharma,Adv.
Mr. Sanjay Kumar Singh,Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E RList the matter before the Chamber Judge in the immediate
next sitting.(G.V.Ramana)
AR-cum-PS

(Listing proforma enclosed)

(Vinod Kulvi)
Asstt.Registrar

Signature Not Verified

Digitally signed by
Ramana Venkata Ganti
Date: 2015.09.18
16:55:25 IST
Reason: